

Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs

LOK SABHA
UNSTARRED QUESTION NO. 3620
TO BE ANSWERED ON 10.12.2019

PRICES OF AGRICULTURAL AND INDUSTRIAL COMMODITIES

3620. SHRI SATYADEV PACHAURI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has received representations that there should be parity of prices between agricultural and industrial commodities; and
- (b) if so, the reaction of the Government thereto?

ANSWER

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री
(श्री दानवे रावसाहेब दादाराव)

THE MINISTER OF STATE
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI DANVE RAOSAHEB DADARAO)

(a) & (b) : No Sir, no such representation is received in the Department of Consumer Affairs. However, under the Legal Metrology (Packaged Commodities) Rules, 2011 certain mandatory declarations like name and address of the manufacturer/packer/importer, name of the commodity, net quantity, month and year of manufacturing, retail sale price and consumer care details etc. are required to be made on all pre-packaged commodities in the interest of consumers.
